

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Janardan Singh, District & Addl. Sessions Judge, Bokaro,
2. Sri Uttam Anand, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat),
3. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro (Bermo at Tenughat),
4. Sri Dinesh Rai, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Chaibasa,
5. Sri Shyam Nandan Tiwari, District & Addl. Sessions Judge, Chaibasa,
6. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra,
7. Sri Shish Dutta Tripathi, District & Addl. Sessions Judge, Chatra,
8. Sri Pankaj Kumar No.II, District & Addl. Sessions Judge, Daltonganj,
9. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge, Daltonganj,
10. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
11. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj,
12. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
13. Sri Anil Kumar Mishra No.2, District & Addl. Sessions Judge, Deoghar,
14. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad,
15. Sri Surendra Sharma, District & Addl. Sessions Judge, Dhanbad,
16. Sri Alok Kumar Dubey, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad,
17. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
18. Sri Sanjay Kumar No.1, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
19. Sri Rajkamal Mishra, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
20. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
21. Sri Ravi Ranjan, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
22. Smt. Sanjeeta Srivastava, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad,
23. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
24. Sri Sambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa,
25. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
26. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih,
27. Sri Dhruv Chandra Mishra, District & Addl. Sessions Judge, Giridih,
28. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
29. Sri Ramesh Chandra, District & Addl. Sessions Judge, Giridih,
30. Sri Ravindra Kumar, District & Addl. Sessions Judge, Godda,,
31. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Godda,
32. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
33. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
34. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
35. Sri Ramesh Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Hazaribagh,
36. Sri Kaushal Kishor Jha No.2, District & Addl. Sessions Judge, Hazaribagh,
37. Sri Sanjay Kumar Singh No.1, District & Addl. Sessions Judge, Hazaribagh,
38. Sri Yashwant Prakash, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh,
39. Sri Paras Nath Upadhyay, Addl. Principal Judge, Addl. Family Court, Jamshedpur,
40. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
41. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur,
42. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
43. Sri Prahakar Singh, District & Addl. Sessions Judge, Jamshedpur

44. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila),
45. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
46. Sri Sanjay Kumar Singh No.2, District & Addl. Sessions Judge, Koderma,
47. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
48. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
49. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur &
50. Sri Kamlesh Kumar Shukla, District & Addl Sessions Judge, Sahebganj

Sub: - Nomination for attending two days (R- 4) Refresher Training Programme in Criminal Matter scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> May, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R- 4) Refresher Training Programme in Criminal Matter scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> May, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 04.05.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 3<sup>rd</sup> May, 2019 till the evening of 5<sup>th</sup> May, 2019.

Yours faithfully,

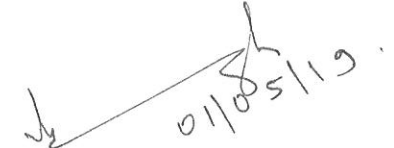
Sd/- J.P. Singh

Registrar (Administration)

Memo No. 1635 /Apptt.

Dated, Ranchi, the 11<sup>th</sup> May 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

A handwritten signature in black ink, followed by the date '11/05/19' written in a similar style.

Registrar (Administration)